

DIVISION BENCH
COURT - II

O-249

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/4(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	JINDAL LOGISTICS PRIVATE LIMITED VS SN FISCAL PRIVATE LIMITED
UNDER SECTION	SEC. 58(3) SEC. 59

Appearance (via video conferencing/physically)

None

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **14.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**